Projects Cleared by C.E.A. for Sixth and Seventh Plans

2656. SHRI HARIHAR SOREN : Will the Minister of ENERGY be pleased to state :

(a) the number of projects cleared by Central Electricity Authority for execution in Sixth and Seventh Five Year Plans,

(b) the total MWs of power that can be generated on implementation of those execution programmes; and

(c) the details of those projects ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH) : (a) to (c) The Central Electricity Authority has accorded techno-economic clearance to 172 generation projects costing more than Rupees one crore (excluding nuclear projects) from September, 1975, to June, 1983, aggregating to an installed capacity of about 42137 MW for giving benefits in the Sixth, Seventh and Eight plans. Their details are given in Statement I laid on the Table of the House. [Placed in Library. *See* No. LT-6845/83]. Before September, 1975, the Technical Advisory Committee of the Planning Commission had cleared 34 schemes aggregating to an installed capacity of 9757 MW. Their details are given in Statement II laid on the Table of the House. [Placed in Library. *See* No. LT-6845/83].

'उत्पीड़ित की चक्की में पिसते बीड़ी मजदूर' शीर्षक से समाचार

2657. **श्री शिव शरण वर्मा : क्या श्रम और पुनर्वास** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या 3 जुलाई, 1983 के "जनयुग" में "उत्पीड़ित की चक्की में पिसते बीड़ी मजदूर" शीर्षक से प्रकाशित समाचार की ओर ध्यान दिलाया गया है;

(ख) यदि हां, तो इन बीड़ी मजदूरों को न्यूनतम मजूरी और उचित सुविधाएं उपलब्ध कराने के लिये सरकार द्वारा की गई कार्यवाही का ब्यौरा क्या है; और

(ग) यदि इस बारे में कोई कार्यवाही नहीं की गई, तो उसके क्या कारण हैं ?

श्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्री धर्मवीर) : (क) जी, हां।

(ख) और (ग) (i) न्यूनतम मजदूरी अधिनियम, 1948 के अधीन, राज्य सरकारें बीड़ी श्रमिकों के मामले में न्यूनतम मजदूरी दरों के निर्धारण/संशोधन के लिए समुचित सरकारें हैं। बीड़ी श्रमिकों की न्यूनतम मजदूरी दरों का निर्धारण/संशोधन करने संबंधी नवीनतम स्थिति दर्शाने वाला विवरण सदन की मेज पर रख दिया गया है। [ग्रंथालय में रखा गया। **देखिए संख्या** एल० टी० 6846/83]

(ii) बीड़ी श्रमिकों को दी जाने वाली सुविधाओं के सम्बन्ध में, एक दूसरा विवरण सदन की मेज पर रख दिया गया है। [ग्रंथालय में रखा गया। **देखिए संख्या** एल० टी० 6846/83]

Detection of Unlicenced Radio And T.V. Sets

2658. SHRI CHINTAMANI PANIGRAHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Delhi Postal Circle had launched a drive to detect unlicenced T.V. and Radio sets;

(b) if so, when that drive had been launched;

(c) the number of cases of unlicenced T.V. and Radio sets detected in the drive; and